

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:4146

ANSWERED ON:29.08.2011

RIVER SEA CODE

Rama Devi Smt. ;Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Director General (DG) of Shipping has notified River Sea Code;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has conducted any enquiry in this regard;
- (d) if so, the details thereof and the action taken thereon; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G.K. VASAN)

(a): Yes , Madam.

(b): The River Sea Notification (DGS Order No.6 of 2010 dated 15.11.2010) was issued to facilitate movement of certain class of ships from rivers (Inland Waters) to coastal waters by simplifying the technical requirements, survey and certification processes as compared to those applicable for normal sea going ships.

(c) to (e): Do not arise.